

GOVERNMENT OF INDIA
MINISTRY OF AGRICULTURE AND FARMERS WELFARE
DEPARTMENT OF AGRICULTURAL RESEARCH & EDUCATION

LOK SABHA
UNSTARRED QUESTION NO. 566
TO BE ANSWERED ON 19/12/2017

SETTING UP OF KVKs

566. SHRI LAXMI NARAYAN YADAV:

Will the Minister of AGRICULTURE AND FARMERS WELFARE

कृषि एवं किसान कल्याण मंत्री be pleased to state:

- (a) whether there is no Krishi Vigyan Kendra (KVK) in Vidisha region of Madhya Pradesh;
- (b) if so, the reasons therefor; and
- (c) the steps taken by the Government to establish Krishi Vigyan Kendra in the said region?

A N S W E R

MINISTER OF STATE IN THE MINISTRY OF AGRICULTURE AND FARMERS WELFARE

कृषि एवं किसान कल्याण मंत्रालय में राज्य मंत्री
(SHRI GAJENDRA SINGH SHEKHAWAT)

(a) & (b): The Indian Council for Agriculture Research had established a Krishi Vigyan Kendra (KVK) at Sironj in Vidisha region of Madhya Pradesh on 29-05-1992 under the administrative control of Shri Malwa Mahila Vikas Samiti (SMMVS).

After careful and critical examination of the report of the Vigilance Investigation Team regarding irregularities and malfunctioning at KVK, it was closed on 31-08-2001.

(c) Four writ petitions No.1653/2001, 1627/2001, 8703/2003 and 580/2004, had been filed in Hon'ble High Court of Madhya Pradesh Gwalior Bench in this regard. Three of them had been dismissed in 2007 and one was dismissed in 2013.

After approval from competent authority a high level committee was constituted on 08-10-2014, under the Chairmanship of Dr. S.K. Patil, Indira Gandhi Krishi Vishwavidyalaya, Raipur, to analyse all the issues related to KVK Sironj, Vidisha. The Committee submitted its report on 17-12-2014.

The Committee recommended to re-establish the KVK under the administrative control of SMMVS, after examining legal point of view.

Since the lease of the land in the name of SMMVS, Sironj expired in 2005, the SMMVS, Sironj was given three months time for renewal of lease of the land on 14-08-2015. However, SMMVS could not do so within stipulated time period given.

The High-Level committee, in its report dated 17-12-2014 had further suggested that in the eventuality of failure of the SMMVS getting lease of the land renewed, the KVK could be transferred to the Jawaharlal Nehru Krishi Vishwa Vidyalaya/Nanaji Deshmukh Veterinary Science University Jabalpur. Accordingly, the State Government has been requested to transfer the land, for establishing a KVK, in favour of JNKVV/NDVSU, Jabalpur.
